NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 95/(MAH)/2011 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE PARTIES: Mr. Aditya Khanna

V/s.

M/s. Ambika Zugkraft Park Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
7	Ambreen Saheed a/w 1Chushboo Shah 1/b MDPd	Advocates	Au - Xali
	Paethers for Respondents		
	Amerita Sawarl.	Advocale	2-5-17
	8 Co. Petitioner		
	My Yahqa Ghoghasi	Solicitor	Sallat.
	wish Ms Small		
	for personels <u>C.P. No. 95/3</u>	ORDER 97-398/CLB/MB/MAH/20	011

1. The Learned Representatives of both the sides are present.

Dated: 02.05.2017

By consent

Pleadings are complete. B#C adjourned to 4th July, 2017 for Final Hearing. 2.

Sd/-

M.K. Shrawat Member (Judicial)